

RAJASTHAN HIGH COURT, JODHPUR

No. : Perm.Sect/Sr.Adv./2020/01

Dated : 03.02.2020

NOTICE


In continuation of earlier Notice No. Perm.Sect/Sr.Adv./2019/1 dated 18.07.2019, it is notified to all the eligible Advocates **(who could not apply on earlier occasion)** that the last date for submission of applications for Designation as Senior Advocates in terms of Rajasthan High Court (Designation of Senior Advocates) Guidelines, 2019, has been extended upto 29.02.2020 (Saturday).

The application along with duly filled Bio-data, Consent and Undertaking in prescribed format Appendix-B, appended to the above Guidelines may be submitted by post/hand in the Permanent Secretariat [Office of Registrar (Administration), Rajasthan High Court, Jodhpur]. The application must reach to the Permanent Secretariat by 05:00 pm on 29.02.2020 (Saturday).

It may be noted that the office shall not be responsible for any postal delay. The applications with incomplete bio-data or without requisite documents shall be liable to be rejected without any notice.

It may also be noted that the Advocates, who have already applied against earlier Notice No. Perm.Sect/Sr.Adv./2019/1 dated 18.07.2019, **need not to apply again.**

By Order


Registrar (Administration)
Rajasthan High Court, Jodhpur
Permanent Secretariat for
Designation of Senior Advocates